

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**LOK SABHA**

**UNSTARRED QUESTION NO. 1735  
TO BE ANSWERED ON 26.07.2017**

**Legal Committee**

1735. SHRI A. ANWHAR RAAJHAA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Legal Committee headed by retired Supreme Court Judge B.S. Chauhan has submitted its report and recommendations to the Union Government;
- (b) if so, the details thereof;
- (c) the purpose for which the committee was formed and the details of the recommendations made by the committee to the Government;
- (d) whether the Government has accepted the recommendations made by the committee; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY**

**(SHRI P.P. CHAUDHARY)**

(a) : Retired Supreme Court Judge, Dr. Justice B.S. Chauhan is not heading any Committee namely "Legal Committee".

(b) to (e) : Do not arise.

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